F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal

West Block-2, R.K. Puram, New Delhi - 66

ORDER NO. 163 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 141 of 2017 for CESTAT Allahabad to the extent indicated below:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Sh. Anil G. Shakkarwar, Member (T)		Division Bench matters
Hon'ble Shri Anil Choudhary, Member (J),	From 27.11.2017 to 01.12.2017	Single Member Bench matters.

Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(Mohinder Singh) **Deputy Registrar**

Dated: 21.11.2017

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